1/25/23, 12:16 PM about:blank

Sixteenth Loksabha

an>

Title: Introduction of the Self-Financing Professional Educational Institutions (Control and Regulation) Bill, 2018.

डॉ. रमेश पोखिरयाल निशंक (हरिद्वार): मैं प्रस्ताव करता हूं कि व्यावसायिक शिक्षा का वाणिज्यीकरण रोकने और कैपिटेशन शुल्क के प्रतिषेध सिहत स्ववित्तपोषित व्यावसायिक शिक्षण संस्थाओं में छात्रों के प्रवेश को विनियमित और शुल्क ढांचे को निर्धारित कर देश भर में ऐसी स्ववित्तपोषित संस्थाओं की समुचित आयोजना और समन्वित विकास करने और तत्संसक्त या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुर:स्थापित करने की अनुमित दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for proper planning and co-ordinated development of Self-financing professional educational institutions throughout the country by regulating the admission of students and prescribing fee structure in such Self-financing Institution including prevention of commercialization of professional education and prohibition of capitation fees and for matters connected therewith or incidental thereto."

The motion was adopted.

डॉ. रमेश पोखरियाल निशंक: मैं विधेयक पुर:स्थापित<u>*</u>*करता हूं।

about:blank 1/1